

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.111/2000 and OA No.121/2000

Thursday this the 31st day of January, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

OA 111/2000:

1. V.Prabhakaran Nair, Accountant General Office  
Senior Accountant Trivandrum.
2. S.Mohammed Kannu, -do-  
Senior Accountant
3. G.Janardhanan Nair, -do-  
Chowkidar
4. P.M.John, -do-  
Senior Accountant
5. P.V.Thyagarajan, -do-  
Section Officer
6. C.K.Varghese -do-  
Senior Accountant
7. K.Vasudevan Pillai, -do-  
Senior Accountant
8. K.Gopalakrishna Pillai -do-  
Senior Accountant
9. C.C.Joseph, -do-  
Senior Accountant
10. M.R.Rajasekharan Nair -do-  
Senior Accountant
11. P.Gopalakrishna Pillai -do-  
Senior Accountant
12. T.Abraham, Accountant -do-  
Senior Auditor
13. Jose A.V. -do-  
Senior Accountant
14. P.K.John -do-  
Assistant Audit Officer
15. -do-

Applicants

(By Advocate M.Rajagopalan)

V.

1. Union of India represented by the Secretary, Ministry of Defence, New Delhi.
2. Chief Controller of Defence Accounts, (Pension) Allahabad.
3. Defence Pension Disbursing Officer, Trivandrum.
4. Defence Pension Disbursing Officer, Kottayam.
5. Defence Pension Disbursing Officer, Kollam.
6. Defence Pension Disbursing Officer, Pathanamthitta.
7. Defence Pension Disbursing Officer, Ernakulam.
8. Additional Manager, SBT Vadakancherry Trichur.

Contd.....

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9. Additional Manager,  
State Bank of Travancore,  
Main Branch, Trivandrum. .... Respondents

(By Advocate Mr. Shri Hari Rao)

OA No.121/2000:

1. Joy E.P.Mech.H.S.II Now working in Cochin Naval Base.
2. KV George, Mech.HS I -do-
3. P.J.Abraham, Mech.H.S II-do-
4. Francis Kocheril Joseph  
Mech.HS I -do-
5. S.Rajappan,  
skilled Mechanic -do-
6. P.A.Peter  
MTD -do-
7. C.N.Sreedharan Mech.HS I -do-
8. N.N.RAmachandran  
Highly Skilled Mechanic -do-
9. Varghese Mathew,  
Mech.HS I -do-
10. Samuel Kutty, Mech.HS I -do-
11. R.Rajappan, SCM -do-
12. K.M.Pareed, Watchman Telephone Exchange, Kalamassery  
..(Applicants)

(By advocate Mr. M.Rajagopalan)

V.

1. Union of India represented by  
the Secretary,  
Ministry of defence,  
New Delhi.
2. The Chief Controller of Defence Accounts  
(Pension) Allahabad.
3. Defence Pension Disbursing Officer,  
Ernakulam.
4. Defence Pension Disbursing Officer,  
Trichur
5. Defence Pension Disbursing Officer,  
Kottayam.
6. Defence Pension Disbursing Officer,  
Kollam. .... Respondents

(By Advocate Mrs.S.Chitra)

The applications having been heard on 31.1.2002, the Tribunal on the same day delivered the following:

Contd.....

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O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Shri M.Rajagopalan, learned counsel of the applicants states that these applications have become infructuous and therefore they may be dismissed as such. These applications are therefore, dismissed as having become infructuous without any orders as to costs.

Dated the 31st day of January, 2002

Sd/-

( T.N.T. NAYAR )  
ADMINISTRATIVE MEMBER

Sd/-

( A.V. HARIDASAN )  
VICE CHAIRMAN

(s)